

Promotion of tourism in Andhra Pradesh and Karnataka

3079. SHRI JESUDASU SEELAM: Will the Minister of TOURISM be pleased to state:

- (a) the steps taken to promote tourism in Andhra Pradesh and Karnataka;
- (b) in what manner Government propose to improve in the field of tourism to propel growth in Andhra Pradesh and Karnataka; and
- (c) what infrastructure does the Government propose to improve to encourage tourism in Andhra Pradesh and Karnataka?

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHAY): (a) to (c) Development and promotion of tourism is primarily the responsibility of the State Governments/Union Territory Administrations. The Ministry of Tourism provides Central Financial Assistance to States/Union Territories for the development and promotion of tourism based on proposals received from them, subject to availability of funds, *inter-se* priority and adherence to scheme guidelines.

Details of projects sanctioned by the Ministry of Tourism in Andhra Pradesh and Karnataka during the last three years are as follows:

Andhra Pradesh				(Rs. in lakh)
Sl.No.	Year	Projects Sanctioned	Sanctioned Amount	Released Amount
1.	2009-10	8	1815.62	1452.48
2.	2010-11	6	729.36	592.45
3.	2011-12	10	5014.08	3423.06
TOTAL		24	7559.06	5467.99

Karnataka				
Sl.No.	Year	Projects Sanctioned	Sanctioned Amount	Released Amount
1.	2009-10	13	4227.33	3449.78
2.	2010-11	2	859.32	687.28
3.	2011-12	5	2200.58	1380.46
TOTAL		20	7287.23	5517.52

Grant-in-Aid provided for welfare of STs

3080. SHRI Y.S. CHOWDARY: Will the Minister of TRIBAL AFFAIRS be pleased to state :

- (a) the details of grant-in-Aid provided to voluntary organizations working for the welfare of Scheduled Tribes State-wise across the country;